IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of the High Court of Meghalaya W.E.F.01.06.2015 TO 30.06.2015

Sl.No	Category of Cases	Category of Benches	Pending as on 01.06.2015	Institution	Disposal	Pending as on 30.06.2015
1	R.F.A	S/B	2	-	-	2
		D/B				
2	M.A.F	S/B				
		D/B	3	-	-	3
3	F.A.O	S/B				
		D/B	1	-	-	1
4	R.S.O	S/B				
		D/B				
5	L.P.A	S/B				
		D/B				
6	C.R.P	S/B	19	3	6	16
		D/B				
7	Review Petn	S/B	4	2	1	5
		D/B				
		F/B	1	-	-	1
8	C.Ref	S/B				
		D/B				
9	Arbitration	S/B	2	-	-	2
		D/B	2	-	-	2
10	C.M.Appl	S/B	188	20	21	187
		D/B	69	21	13	77
		F/B	2	-	-	2
11	WP(C)	S/B	359	26	34	351
		D/B	14	-	2	12
		F/B	1	-	-	1
12	C.Appl	S/B	-			
		D/B				
13	C.Ptn	S/B	1	-	-	1
		D/B				
14	P.I.L	S/B				
		D/B	6	-	-	6
		F/B				
15	W.A	S/B				
		D/B	50	2	8	44
16	Mat.Case	S/B				
		D/B				
17	Test Case	S/B	1	-	-	1
		D/B				
18	M.A.C	S/B	4	-	-	4
		D/B				
19	El.Petn	S/B				
		D/B				

20	Cont. Case	S/B	16	4	4	16
		D/B				
21	Second Appl/S.A.O	S/B				
		D/B				
22	Comp.Petn	S/B	3	-	-	3
		D/B				
23	Tax Cases	S/B		1	-	1
		D/B				
24	Cross Objection	S/B				
		D/B				
25	Tr.P(C)	S/B	1		1	-
		D/B				
26	W.P.(C) SOU MOTTO	S/B				
		D/B				
27	I.A.	S/B				
		D/B				
28	L.A.REF	S/B				
		D/B				
29	L.A.APPL	S/B				
		D/B				
30	F.A	S/B	1	-	-	1
		D/B				
31	Crl.App	S/B	6	1	-	7
		D/B	10		1	9
32	Crl.Rev.Petn.	S/B	3	1	2	2
		D/B				
33	Crl.Petn	S/B	9	1	1	9
		D/B				
34	Crl.Ref	S/B				
		D/B				
35	Crl.(D) Ref	S/B				
		D/B				
36	Crl.OP	S/B				
		D/B	1	-	-	1
37	Bail Appln./Anticipatory Bail	S/B		2	3	
		D/B	-			
38	W.P.(Crl)	S/B				
		D/B	10		9	1
39	Crl.M.Appl	S/B	8	4	3	9
		D/B	1	-	-	1
40	Tr.P(Crl)	S/B				
		D/B				
41	Cont. Case(Crl)	S/B				
		D/B	1	-	-	1
	TOTAL		799	89	109	779